

SPECIAL BENCH  
COURT - I

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/81(KB)2023  
COMP.APPL/88(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | "SRI AVANI PROJECTS PRIVATE LIMITED<br>VS<br>TARUN TEXTILES PVT LTD " |
| UNDER SECTION    | SEC 433(E)/433(F) OF CA 1956  |

**Appearances (via video conferencing/physically)**

Ms. Arundhati Barman Roy, Adv. : For Official Liquidator

**ORDER**

1. Ld. Counsel for the Official Liquidator present.
2. Post this matter before Regular Bench on **18/6/2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**